proposal to adopt this presently.

Train describer system is being installed in Western Railway suburban area and has been provisionally approved for installation in Central Railway suburban area.

(xi) *Automatic Train Operation:* It is mainly required for system like Metro. It has been approved and the system is on trial on Calcutta Metro.

(f) Does not arise.

Import of high power diesel locos by Railways

2595. SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Railway Ministry finalised a contract for the import of diesel locos from GM this year;

(b) whether it is a fact that neither the study identifying the routes where HP diesel locos are needed nor the re-assessment of the utilisation of 4,000 H.P. locos with a study on its cost effectiveness of importing them was carried out;

(c) if so, what are the basis which prompted the Ministry to place import orders against all odds;

(d) whether the Financial Commissioner had approved the proposal without subjecting it to the indepth evaluation before the then Chairman of the Railway Board approved it in June, 1995; and

(e) if so, what is Government's view in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir. A contract has been placed for supply of 21 nos. of 4000 horse power Diesel Locomotives with state-of-the-art technology on General Motors Corporation/USA.

(b) and (c) No, Sir. A Committee of senior officers had, after a study, concluded that there was a need for the latest technology and the use of high horse power diesel locomotives not only on the existing non-electrified routes but also on the additional routes that would open up consequent to Gauge Conversion & new lines. The study also showed that the import of such locomotives and their series production in India was cost effective.

(d) and (e) No, Sir. The Financial Commissioner had approved the proposal only after a detailed examination.

इन्दिरा विकास योजना के अन्तर्गत लक्ष्य

2596. **श्री रामजीलाल:** क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार ने इन्दिरा आवास योजना के अन्तर्गत वर्ष 1995-96 के दौरान देश में कितने मकानों का निर्माण करने का लक्ष्य रखा है और अब तक राज्य-वार कितने मकान गरीब लोगों को आवंटित किये गये हैं;

(ख) क्या सरकार ने गरीबों के लिए मकानों की अपेक्षित संख्या के संबंध में कोई अनुमान लगाया है और इसे कब तक पूरा कर लिया जायेगा; और

(ग) इस पर कितना खर्च आयेगा?

ग्रामीण क्षेत्र और रोजगार मंत्रालय (ग्रामीण रोजगार और गरीबी उन्मूलन विभाग) में राज्य मंत्री (श्री विलास बाबूराव मुत्तेमवार): (क) इन्दिरा आवास योजना के अन्तर्गत 1995-96 के दौरान पूरे देश में सरकार का 10 लाख मकान बनाने का लक्ष्य है। इन्दिरा आवास योजना के आरम्भ में (1985-86) से लेकर अक्टूबर, 1995 तक योजना के अन्तर्गत 22,23,100 मकान बनाए गए हैं। इन्दिरा आवास योजना के अन्तर्गत 31 अक्टूबर 1995 तक बनाए गए मकानों की राज्यवार संख्या सलंग्न विवरण में दी गई है। (नीचे देखिए)।

(ख) और (ग) यह सही है कि बेघर लोगों की संख्या चिन्ताजनक दर से बढ़ रही है। 1991 की जनगणना के अनुसार, ग्रामीण क्षेत्रों में मकानों की कमी का आंकलन लगभग 14 मिलियन था। इन तथ्यों को

ध्यान में रखते हुए, 1995-96 के दौरान इन्दिरा आवास योजना के अन्तर्गत 10 लाख मकानों के निर्माण के लिए निधियों के आवंटन को बढ़ा कर 1250 करोड़ रुपये (राज्य अंश सहित) कर दिया गया है।

आने वाले वर्षों में आवास की कमी को समाप्त करने के लिए अधिकाधिक संख्या में मकान बनाने के लिए अधिक आवंटन करने का प्रस्ताव है।

विवरण

1985-86 से 1995-96 (31 अक्तूबर, 1995 तक) के दौरान इन्दिरा आवास योजना के अन्तर्गत मकानों का निर्माण

क्रमांक	राज्य/संघ शासित क्षेत्र	बनाए गए मकानों की संख्या
1.	आंध्र प्रदेश	192294
2.	अरूणाचल प्रदेश	1136
3.	असम	24180
4.	बिहार	350628
5.	गोवा	1229
6.	गुजरात	58764
7.	हरियाणा	14593
8.	हिमाचल प्रदेश	5845
9.	जम्मू व कश्मीर	7051
10.	कर्नाटक	74302
11.	केरल	95595
12.	मध्य प्रदेश	273890
13.	महाराष्ट्र	125775
14.	मणीपुर	1753
15.	मेघालय	2617
16.	मिजोरम	2861
17.	नागालैंड	7229
18.	उड़ीसा	93885
19.	पंजाब	16806
20.	राजस्थान	106604
21.	सिक्किम	317309
22.	तमिलनाडु	317320
23.	त्रिपुरा	5880
24.	उत्तर प्रदेश	336463
25.	पश्चिम बंगाल	104328
26.	अंडमान व निकोबार	256
27.	दादर व नगर हवेली	532
28.	दमन व दीव	126
29.	लक्षद्वीप	04
30.	पांडीचेरी	645
	कुल :	22,23,100

Establishment of Primary/Community Health Centres

2597. MISS SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have fixed any population norms for the establishment of Primary Health Centres (PHC) and Community Health Centres (CHC) in the country, particularly in the rural areas, with the Central assistance;

(b) if so, the details thereof;

(c) whether Government have conducted any survey of the areas in Maharashtra where despite the fulfilment of population norms PHC and CHC have not been established; and

(d) if so, the details thereof and the steps being taken to establish PHCs and CHCs in such areas of the State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) Yes, Madam.

(b) The population norms for establishment of new Sub-centres Primary Health Centres and Community Health Centres is as under:—

	Tribal/ remote Areas	Plain Areas
Sub-centres	3,000	5,000
PHCs	20,000	30,000
CHCs	80,000	1,20,000

(c) and (d) The Primary Health Centres and Community Health Centres